

leum products over the next three years was signed recently; and

(b) if so, how it compares with the previous one which expired recently?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). The Indian Oil Corporation (Marketing Division) has recently entered into an agreement with a Soviet Export Organisation for the import of 1.15 million tons of petroleum products over the next three years. Although the total volume under the new arrangement is more or less the same as under earlier agreements, there will be variation with regard to the quantity of individual products to be imported. The terms and conditions are generally in conformity with those of the previous agreements.

Shortage of Metallurgists

176. { **Shri D. C. Sharma:**
Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri S. C. Samanta:

Will the Minister of Education be pleased to state:

(a) the steps taken or proposed to be taken to meet the shortage of metallurgists in the country for the steel industry; and

(b) whether any, and if so, what plan has been chalked out in this direction?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Facilities for degree and diploma courses in Metallurgy are being expanded in existing engineering colleges and polytechnics. Special institutes are also proposed to be set up near Steel plants to train engineers and technicians for the industry.

Vigilance Commissioner

177. { **Shri D. C. Sharma:**
Shri Shashi Ranjan:
Shri Vishwa Nath Pandey:
Shri N. E. Laskar:

Will the Minister of Home Affairs be pleased to state:

(a) the total number of complaints registered with the Vigilance Commissioner upto the 31st August, 1964 against gazetted and non-gazetted officials in connection with corruption; and

(b) how many have been investigated so far and the action taken against the officials concerned?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) 590 complaints relating to corruption—318 against gazetted officers and 272 against non-gazetted officers of Central Government were registered with the Vigilance Commissioner upto 31st August, 1964.

(b) 181 complaints were sent for investigation. 24 have so far been investigated and 22 complaints have been found to be not true. In one case, a non-gazetted officer was caught red-handed and the Special Police Establishment are completing the investigation. In the other case, action is being taken departmentally against two Gazetted Officers.

C.H.S. Schemes for University Students and Teachers

178. { **Shri D. C. Sharma:**
Shri Rameshwar Tantia:
Shri Dhaon:
Shri B. P. Yadava:
Shri Bishanchander Seth:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 11 on the 27th May, 1964 and state:

(a) whether any progress has been made by the Committee appointed by the University Grants Commission to go into the question of introducing